

IN THE HIGH COURT OF BOMBAY AT GOA
WRIT PETITION No.579/2017

Rajan Madathil ... Petitioner
Versus
The State of Goa and Ors. ... Respondents

Ms. A. Agni, Senior Advocate along with Ms. J. Sawaikar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Ms. Neha Kholkar, Additional Government Advocate for Respondent-State.

WITH
WRIT PETITION No.1009/2015

Suvas Naik ... Petitioner
Versus
The State of Goa and Ors. ... Respondents

Ms. A. Agni, Senior Advocate along with Ms. J. Sawaikar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Mr. Pravin Faldessai, Additional Government Advocate for Respondent-State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 4th January, 2021

P. C.:

Stand over to 05.01.2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.